

**DIVISION BENCH**

**ITEM NO.1**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.34/ALD/2024**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 10<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S MICRO UNITS DEVELOPMENT &amp; REFINANCE AGENCY LIMITED V/S M/S BHARTIYA MICRO CREDIT</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Roshan Kumar, Adv.

*: For the Financial Creditor*

**ORDER**

- 1. Ld. Counsel representing the Financial Creditor is present through VC and states that an identical case is coming up for hearing on 17<sup>th</sup> May, 2024 as against the same very Corporate Debtor.**
- 2. Let the present matter be also adjourned for further hearing on 17<sup>th</sup> May, 2024.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**10<sup>th</sup> May, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*